LOK SABHA

BULLETIN-PART II(General Information relating to Parliamentary and other matters)

Nos. 8038-8065	[Mon	iday, Februar	y 5, 2024/	/ Magha 16 ,	1945 (\$	Saka)

No. 8038 Table Office

Allocation of time to Government Legislative and Financial Business

On a motion moved by Shri Pralhad Joshi, Minister of Parliamentary Affairs; Minister of Coal; and Minister of Mines, the **Forty-eighth Report** of the Business Advisory Committee, which was presented on 2.2.2024, has been adopted by the House today (5.2.2024). The Lok Sabha agreed to allocation of time to the following items of business as shown below:-

(1)	*Discussion on the Motion of Thanks on the President's Address.	12 Hours
(2)	General Discussion on the Interim Union Budget for 2024-25.	
(3)	Discussion and voting on the following Grants and consideration and passing of the related Appropriation Bills:-	
	(i) Demands for Grants on Account for 2024-25; and	
	(ii) Supplementary Demands for Grants for 2023-24.	
(4)	General Discussion on the Interim Budget for Union Territory of Jammu and Kashmir for 2024-25.	
(5)	Discussion and voting on the following Grants and consideration and passing of the related Appropriation Bills:-	6 Hours (May be
	(i) Demands for Grants on Account of Union Territory of Jammu and Kashmir for 2024-25; and	taken up together)
	(ii) Supplementary Demands for Grants of Union Territory of Jammu and Kashmir for 2023-24.	
(6)	The Finance Bill, 2024. (Consideration and passing)	3 Hours
	* Item has since been disposed of by the House.	

(7)	The Water (Prevention and Control of Pollution) Amendment Bill, 2024. (Consideration and passing)	2 Hours
(8)	The Public Examinations (Prevention of Unfair Means) Bill, 2024. (Consideration and passing)	4 Hours
(9)	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024. (Consideration and passing)	1 Hour (May
(10)	The Constitution (Scheduled Castes and Scheduled Tribes) Order (Amendment) Bill, 2024. (Consideration and passing)	be taken up together)
(11)	The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024. (Consideration and passing)	2 Hours

No. 8039 Legislative Branch-I

Progress of bills during the week ended[@] on Friday, the 2nd February, 2024

Sl. No.	Title of the Bill	Member-in- charge	Remarks
1	2	3	4
1.	The Finance Bill, 2024	Smt. Nirmala Sitharaman	Introduced on 1.2.2024.

[@] The Fifteenth Session of the Seventeenth Lok Sabha commenced on Wednesday, the 31st January, 2024
